

**Shri Gadgil** (Poona Central): Will they hear the views of Members who are not included in the Committee?

**Mr. Speaker:** Any Member can send his views to the Committee. Obviously, the whole House cannot be sitting in a Committee on a question of this type. ●

**Shri Velayudhan** (Quilon cum Mavelikkara—Reserved—Sch. Castes): Will the decision of the Committee come before Parliament and will we have a chance of discussing this question?

**Mr. Speaker:** This is a Parliamentary Committee set up for the purpose of studying this question and making recommendations to the House. Its report will certainly be submitted to the House

**Shri S. V. Ramaswamy** (Salem): Is there any quorum fixed for the Committee?

**Mr. Speaker:** The rules provide statutorily what the quorum is.

#### INDIAN TEA CONTROL (AMENDMENT) BILL

**The Deputy Minister of Commerce and Industry** (Shri Karmarkar): I beg to move for leave to introduce a Bill further to amend the Indian Tea Control Act, 1938.

**Mr. Speaker:** The question is:

“That leave be granted to introduce a Bill further to amend the Indian Tea Control Act, 1938.

The motion was adopted.

**Shri Karmarkar:** I introduce the Bill.

#### RAILWAY BUDGET—DEMANDS FOR GRANTS—Contd.

##### DEMAND No. 4—ORDINARY WORKING EXPENSES—ADMINISTRATION

**Mr. Speaker:** Motion is:

“That a sum not exceeding Rs. 17,13,91,000 be granted to the President, out of the Consolidated Fund of India to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1953,

in respect of ‘Ordinary Working Expenses—Administration’.”

(i) Non-restoration of prewar trains between Ratlam and Ajmer.

(ii) Economy in expenditure.

**Shri U. M. Trivedi** (Chittor): I beg to move:

(i) “That the demand under the head ‘Ordinary Working Expenses—Administration’ be reduced by Rs. 100.”

(ii) “That the demand under the head ‘Ordinary Working Expenses—Administration’ be reduced by Rs. 100.”

##### Arbitrary Discharge and suspension of Railway Employees under Security Rules

**Shri T. K. Chaudhuri** (Berhampore): I beg to move:

“That the demand under the head ‘Ordinary Working Expenses—Administration’ be reduced by Rs. 100.”

##### Goods trains for carrying food grains to Famine Affected Areas

**Shri Veeraswamy** (Mayuram—Reserved—Sch. Castes): I beg to move:

“That the demand under the head ‘Ordinary Working Expenses—Administration’ be reduced by Rs. 100.”

##### Stores Purchase Policy.

**Shri Meghnad Saha** (Calcutta—North—West): I beg to move:

“That the demand under the head ‘Ordinary Working Expenses—Administration’ be reduced by Rs. 100.”

##### Passenger Amenities

**Shri S. S. More** (Sholapur): I beg to move:

“That the demand under the head ‘Ordinary Working Expenses—Administration’ be reduced by Rs. 100.”

**Mr. Speaker:** These cut motions are now before the House for discussion.

जनता का मत है कि : माननीय अध्यक्ष जी, मैं अपना भाषण हिन्दी में देना चाहता हूँ। मेरो मादरो जमान हिन्दी नहीं है।